

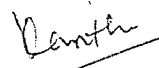





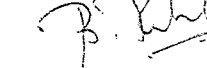
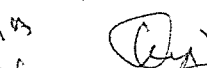



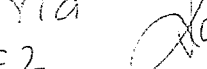




NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

34

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20/9/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/442/2018
PETITION NUMBER : CP/628/IB/2017
NAME OF THE PETITIONER(S) : SRINIVAS VENKATRAMAN & 9 OTHERS
NAME OF THE RESPONDENT(S) : ROYAL SPLENDOUR DEVELOPERS PVT LTD
UNDER SECTION : 12(2)

S.No.	Name (in Capital)	Represented by	Signature
1.	ES KAVITHA SURANA	Resolution Professional	
2.	V. RA SAGANAPATHY	HOME BUYER B-307	
3.	AKSHAY. S. KRISHNAN	HOME BUYER JS3	
4.	V. SRINIVAS	Home buyer C105	
5.	Dorai Manimekalai	home buyers D. 301	
6.	V. GIRIDHARAN For M. MEETHA	V. GIRIDHARAN C106	
7.	RAHUL BOOTHALINGAM	Homebuyer ADVAYA 3205	
8.	R. Muthurajan	Home buyer ADVAYA E-301	
9.	V. KUMAR	HOME BUYER ADVAYA E306	
10.	SRIKANTH K	Homebuyer DA03	
11.	RAVIKIRAN	Homebuyer C101A	
12)	M. Mohan	Home Buyer KF2	
13)	A. Mohan Rao	Home Buyer C204	
14)	ARUN KUMAR	Home Buyer C104	
15)	D SANJARI	Home Buyer KS3	
		Home Buyer C201	

(34)

[MA/442/2018 IN CP/628/TB/2017]

ORDER

Petitioners (Home buyers) are present in person. Resolution Professional on behalf of the Corporate Debtor is present and prayed for time for filing reply. At request, time is enlarged for making submissions. **Put up on 25.09.2018.**

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(CH. MOHD SHARIEF TARIQ)
Member (Judicial)

sr